

COURT NO. 21
THE HONOURABLE SRI JUSTICE K SURESH REDDY
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM & AABW WITH RNT,J - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	CRLA/764/2025 IA 1/2025 Suspension Petition	POOJARI KALYAN Vs THE VICTIM	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
<u>PART-HEARD CASES</u>					
2.1,2.2,2.3,2.4,2.5,2.6 along with 2					
2	CRLA/510/2019 (SC/122/2014)	K.MALLESWARA RAO Vs STATE OF AP	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	KRISHNA
2.1	CRLA/514/2019 (SC/122/2014)	SUNKARA NAGA SATISH @SATTIPANDU Vs STATE OF AP	C B ADARSH KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
2.2	CRLA/544/2019 (SC/122/2014)	REDDY NAGARAJU@NANI Vs STATE OF AP	C B ADARSH KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
2.3	CRLA/559/2019 (SC/122/2014)	KIRLA SHADRAK Vs STATE OF AP	C B ADARSH KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
2.4	CRLA/685/2019	K GANGADHAR Vs THE STATE OF AP	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	KRISHNA
2.5	CRLA/790/2019	U.KOTESWARA RAO Vs STATE OF AP	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	KRISHNA
2.6	CRLA/107/2022 (SC/122/2014) IA 2/2022 Bail (u/s 389(1))	REDDY SURESH Vs THE STATE OF ANDHRA PRADESH	C B ADARSH KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
3	CRLA/513/2019 (SC/82/2013)	M.S PRASADESINAIDU Vs STATE OF AP	C VASUNDHARA REDDY G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
<u>FINAL HEARING</u>					
4	CRLA/428/2019 (SC/120/2016)	G.BHASKARA RAO Vs STATE OF AP	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
5.1 along with 5					
5	CRLA/541/2019 (SC/316/2014)	SANABOINASURYANARA YANA @SURAYYA AND SURYA Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	WEST GODAVARI
5.1	CRLA/471/2020	PECHETTI AMALA Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
6	CRLA/545/2019 (SC/338/2011)	KONIKI PEDA GANGAIAH @ GANGARAJU Vs STATE OF AP	B PARAMESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM

7	CRLA/569/2019 (SC/124/2016)	TOLLAM VENKATESWARA RAO Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
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8.1 along with 8

8	CRLA/570/2019 (SC/247/2016)	VYRALA CHIRANJEEVI Vs STATE OF AP	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared (A2)	EAST GODAVARI
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8.1	CRLA/703/2019 (SC/247/2016)	BUDIREDDY DURGA SURESH KUMAR @ SURESH Vs THE STATE OF ANDHRA PRADESH	LAKSHMI D S	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
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9	CRLA/588/2019 (SC/62/2015)	POTTAPINJARA RAJU@BOBY Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
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10	CRLA/591/2019 (SC/423/2017)	GUJJALA .KRISHNAIAH @ ERIKALA KRISTA Vs THE STATE OF ANDHRA PRADESH	O KAILASHNATH REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
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11	CRLA/596/2019 (SC/62/2016)	GIDUGU GANESH Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY B V KRISHNA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	WEST GODAVARI
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12.1 along with 12

12	CRLA/599/2019 (SC/167/2018)	P.MANOJ KUMAR Vs STATE OF AP	ANCHA PANDURANGA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
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12.1	CRLA/742/2019 (SC/167/2018)	POTTANGI MANOJKUMAR @ KUMAR @ MANOJ Vs THE STATE OF ANDHRA PRADESH	T S RAYALU LEGAL AID	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
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13	CRLA/604/2019 (SC/57/2015)	SYEDCHINA MASTHAN Vs THE STATE OF ANDHRA PRADESH	VENKAT RAO RAVULAPALLI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
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14	CRLA/615/2019	MIDDE BALA PULLAIAH @ PULLAIAH @ THIKKODU (A-1) Vs STATE OF AP	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
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15	CRLA/620/2019 (SC/90/2018)	KATAM VENKATA SUBBAIAH @ AGGIPULLA Vs STATE OF AP	B PARAMSEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
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16	CRLA/665/2019 (SC/25/2018)	MULA PRASAD Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
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17	CRLA/666/2019 (SC/88/2015)	M.RAMANJANEYUULU Vs STATYE OF AP	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
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18.1 along with 18

18	CRLA/668/2019 (SC/528/2014)	PATCHALA HARI BABU Vs THE STATE OF ANDHRA	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR (AP) Common Paper Book	GUNTUR
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		PRADESH		Prepared	
18.1	CRLA/4/2020 (SC/528/2014)	ANANTHAPALLI ARUNASREE Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (AP)	GUNTUR
19	CRLA/670/2019	MOHAMMED MAHABOOB BAIG AZHAR BAIG Vs STATE OF AP	SHAIK ABDUL JILANI BASHA	DEPUTY SOLICITOR GENERAL OF INDIA Paper Book prepared	KRISHNA
20	CRLA/674/2019	Y.CHENNAIAH Vs STATE OF AP	M/S LOTUS LAW FIRM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
21	CRLA/676/2019 (SC/272/2017)	PILLI SATYANARAYANA @ SATHIBABU Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
22	CRLA/680/2019 (SC/224/2016)	D.MOHAMMAD RAFI Vs STATE OF AP	DEVINENI RADHA RANI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
23.1 along with 23					
23	CRLA/681/2019 (SC/742/2011) IA 1/2025 Implead Petition	P RATHAIAH Vs THE STATE OF AP	HARINADH NIDAMANURI	PUBLIC PROSECUTOR (AP) VENKATA SUBBAIAH POGULA Paper Book Prepared	GUNTUR
23.1	CRLA/716/2019 IA 1/2025 Implead Petition	PATIBANDLA GABRIEL Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR (AP) VENKATA SUBBAIAH POGULA	GUNTUR
24	CRLA/683/2019 (SC/50/2017)	G.RAM BABU Vs STATE OF AP	LAKSHMI D S	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
25	CRLA/700/2019	M.MAHESH Vs STATE OF AP	KAVATI NARESH	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
26	CRLA/701/2019 (SC/451/2018)	VALLEPU SREENU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
27	CRLA/711/2019	U.ANANDARAO Vs STATE OF ANDHRA PRADESH	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
28	CRLA/717/2019	NELLORE RAMA SWAMY Vs THE STATE OF AP	T S ANIRUDH REDDY H PRAHALADA REDDY A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
29	CRLA/718/2019 (SC/61/2016)	SHAIK CHAND BASHA Vs STATE INSPECTOR OF POLICE	D V S LOKESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
30	CRLA/737/2019	T.RAMANA Vs STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
31	CRLA/743/2019 (SC/93/2017)	KALISSETTI SATYAM Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM

32	CRLA/754/2019 (SC/86/2016)	PAPPALA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
33	CRLA/772/2019	CHUKKA CHINNA Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
34	CRLA/800/2019 (POCSO SC/16/2015)	DANGI RAVI Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
35	CRLA/804/2019	REPURI PEDDA PERAIAH @ PEDDODU @ SRINI @ POTLURI MAHESH @ BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
36	CRLA/808/2019 (SC/220/2018)	SHAIK BUJJI Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
37	CRLA/823/2019 (SC/14/2018) IA 1/2021 Fix an Early Date	REVUNURU PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE

COURT NO. 21**THE HONOURABLE SRI JUSTICE K SURESH REDDY**

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
38	CRLP/1506/2013 (CC/116/2011)	M/S. ANROSE PHARMA HIMACHAL PRADESH. Vs THE STATE OF AP. REP. PP. AND ANR.	AMBADIPUDI SATYANARAYANA	PUBLIC PROSECUTOR	PRAKASAM
39	CRLP/4368/2013	M/S GAUTAM BHAVAN & ANOTHER Vs EMPLOYEES STATE INSURANCE CORPORATION & ANOTHER	T BALAJI T BALAJI	PUBLIC PROSECUTOR P RAJASEKHAR	VISAKHAPATNAM
40	CRLP/10254/2013 (CRL.MP/47/2012)	DODDANALA SRIDHAR Vs SMT.DADDANALA JHANSI & 3 OTHERS	KAMBHAMPATI RAMESH BABU	D V V S S N H BHUJANGA RAO PUBLIC PROSECUTOR	WEST GODAVARI
41	CRLP/721/2014 (PRC/13/2013)	LABHU RAM GARG Vs THE SATE OF ANDHRA PRADESH	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP)	GUNTUR
42	CRLP/1242/2014 (CC/370/2012)	K.JAGANAMOHANA RAO Vs THE STATE OF A.P. & ANOTHER	MADHAVA RAO NALLURI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
43	CRLP/2087/2014 (CC/574/2012) IA 1/2014(CRLPMP 1821/2014) Stay Petition IA 1/2018 Extension Petition IA 1/2019 Extension Petition	MAHAYAJULA PARDHA SARADHI SARMA AND 4 OTHERS Vs THE STATE OF AP. REP BYI TS P.P AND OTHERS	M VIDYASAGAR	PUBLIC PROSECUTOR (TG) S SRINIVASA RAO	SRIKAKULAM
44	CRLP/3708/2014 IA 1/2014(CRLPMP 3369/2014) Fix an Early Date	K.GOPAL REDDY Vs THE STATE REP BY ITS SHO. AND 14 OTHERS	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR (AP) N PRAMOD	CHITTOOR
45	CRLP/7208/2014 (CC/24/2013) IA 1/2020-Additional Material Petition	A.KAVITHA @ KAVITHAMMA Vs THE STATE OF AP.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR